GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 2632 (TO BE ANSWERED ON 04.12.2019)

STATE CADRE OFFICERS ON DEPUTATION

2632. SHRI ANNASAHEB SHANKAR JOLLE:

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of officers of State cadre, i.e., Officers selected by the State Public Commission deputed in Government of India services; and
- (b) the rules for deputation of State level officers selected by the respective State Public Service Commission (non-IAS) for deputation at Government of India offices or Ministries or as personal staff of Ministers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a): No centralized data /details of officers of State cadre / officers selected by State Public Service Commission on deputation in Government of India is maintained.

(b): The appointments, including those of State Government officers, on deputation basis to the posts in Central Government and in the personal staff of Ministers are governed by the Service Rules/ Recruitment Rules of the respective posts and other relevant rules and instructions issued from time to time. The selection of individuals appointed on co-terminus basis in the personal staff of Ministers are made at the discretion and pleasure of the Minister concerned.
